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Title: Request the Central Government to release funds to meet the demands of the para teachers of West Bengal.

SHRIMATI MALA ROY (KOLKATA DAKSHIN): Hon. Speaker, Sir, I would like to draw the attention of the House to the issue of para-teachers working in primary, upper primary schools, and the special educators, under SSA in West Bengal. It is unfortunate that in spite of the fact that the present Government of West Bengal is taking lot of positive steps relating to salary hike, hike in casual leaves, fixation of retirement age at 60, hike in gratuity etc., the opposition parties in our State are making an issue of it only to achieve narrow political gains. The State Government is sympathetic to their needs and that is why, they have been repeatedly invited for discussions and to resume their duties. It is unfortunate that the Central Government is not releasing its share of dues under this scheme. On the contrary, the para-teachers are being provoked by certain saffron leaders of the State with wrong information, resulting in frequent agitations due to which the schools and its students are getting affected. I would like to know when the Central Government will release all its dues under this scheme so that the State Government can take appropriate measures to bring back normalcy. Thank you.

माननीय अध्यक्ष: श्री रामप्रीत मंडल- उपस्थित नहीं ।